

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2776

ANSWERED ON:26.11.2010

AMENDMENT IN NATIONAL COMMISSION FOR PROTECTION OF CHILD RIGHTS (NCPCR) ACT, 2005

Jakhar Shri Badri Ram

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) : whether the Government has proposed amendments in the National Commission for Protection of Child Rights (NCPCR) Act, 2005;

(b) : if so, the details thereof;

(c) : whether the Government has received suggestions from the State Government in this regard including Rajasthan; and

(d) : if so, the details thereof alongwith the steps taken by the Government in this direction?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a): No, Madam.

(b): Does not arise.

(c): No, Madam.

(d): Does not arise.